

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 272 of 2014 & IA No. 441 of 2014**

**Dated: 28<sup>th</sup> January, 2016**

**In the matter of :**

**Karnataka Power Transmission Corporation Ltd. & Anr.**

**... Appellant(s)**

**Versus**

**M/s Global Energy Pvt. Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Post the matter for hearing on **17<sup>th</sup> March, 2016.**

***Court Master***

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